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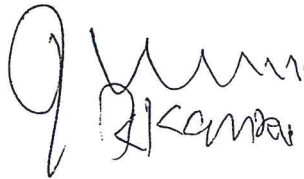
**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**


**APPLICATION NUMBER :
PETITION NUMBER : CP/162/2017
NAME OF THE PETITIONER(S) : CALSON RESOURCES PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : 252(3)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	R. Karunanithi	P.C.S. for the company	
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ORDER

PCS representing the applicant present and made his submissions. Order is reserved.


**S Vijayaraghavan
Member (Technical)**


**K Anantha Padmanabha Swamy
Member (Judicial)**